GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. †1541

TO BE ANSWERED ON THE 25TH JULY, 2017/SHRAVANA 3, 1939 (SAKA) VIOLENCE AGAINST WOMEN

†1541. DR. KRISHAN PRATAP:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the incidents of violence against women which is not reported to the police; and
- (b) if so, the total number of such cases during each of the last three years and the current year State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b): State/UT-wise cases registered under crime against women is enclosed as Annexure-I.

Ministry of Home Affairs has issued advisories on crime against women to all State Governments/UTs. These advisories specifically direct the States/UTs to increase the number of women in police force, compulsory registration of FIR, women police station, 24x7 women help desk. These advisories are available at www.mha.nic.in.

'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws.

State/UT-wise Cases registered, female population and crime rate under Crimes against Women during $2014\text{-}2016^*$

| SL | State/UT | 2014 | 2015 | 2016* |
|----|-------------------|--------|--------|--------|
| 1 | Andhra Pradesh | 16558 | 15997 | 16853 |
| 2 | Arunachal Pradesh | 352 | 384 | 428 |
| 3 | Assam | 19472 | 24664 | 23190 |
| 4 | Bihar | 15675 | 14208 | 13619 |
| 5 | Chhattisgarh | 6298 | 5769 | 5946 |
| 6 | Goa | 502 | 391 | 370 |
| 7 | Gujarat | 10845 | 7770 | 8524 |
| 8 | Haryana | 9276 | 9674 | 10846 |
| 9 | Himachal Pradesh | 1525 | 1291 | 1290 |
| 10 | Jammu & Kashmir | 3322 | 3364 | 2854 |
| 11 | Jharkhand | 6103 | 6596 | 5802 |
| 12 | Karnataka | 13993 | 12786 | 14250 |
| 13 | Kerala | 11394 | 9723 | 11167 |
| 14 | Madhya Pradesh | 28769 | 24212 | 26652 |
| 15 | Maharashtra | 26813 | 31175 | 31308 |
| 16 | Manipur | 337 | 266 | 278 |
| 17 | Meghalaya | 399 | 352 | 406 |
| 18 | Mizoram | 258 | 158 | 284 |
| 19 | Nagaland | 68 | 91 | 129 |
| 20 | Odisha | 14720 | 17199 | 19776 |
| 21 | Punjab | 5448 | 5312 | 5587 |
| 22 | Rajasthan | 31243 | 28220 | 27720 |
| 23 | Sikkim | 111 | 53 | 229 |
| 24 | Tamil Nadu | 6331 | 5904 | 6005 |
| 25 | Telangana | 14166 | 15401 | 16533 |
| 26 | Tripura | 1617 | 1281 | 1012 |
| 27 | Uttar Pradesh | 38551 | 35640 | 48757 |
| 28 | Uttarakhand | 1401 | 1456 | 1784 |
| 29 | West Bengal | 39312 | 34374 | 34205 |
| | TOTAL STATE(S) | 324859 | 313711 | 335804 |
| 30 | A & N Islands | 115 | 136 | 155 |
| 31 | Chandigarh | 433 | 470 | 409 |
| 32 | D&N Haveli | 21 | 25 | 38 |
| 33 | Daman & Diu | 15 | 29 | 51 |
| 34 | Delhi UT | 15302 | 17189 | 15336 |
| 35 | Lakshadweep | 4 | 9 | 13 |
| 36 | Puducherry | 77 | 80 | 142 |
| | TOTAL UT(S) | 15967 | 17938 | 16144 |
| | TOTAL (ALL | | | |
| | INDIA) | 340826 | 331649 | 351948 |

Source: Crime in India

Note: * Data for the year 2016 is provisional

Note-2: New Crime-heads incorporated under crimes against women are rape, attempt to commit rape, kidnapping and abduction of women, dowry deaths, assault on women with intent to outrage her modesty, insult to the modesty of women, cruelty by husband or his relatives, importation of girls from foreign country, abetment of suicides of women, Dowry Prohibition Act, 1961, Indecent Representation of Women (Prohibition) Act, 1986, Commission of Sati Prevention Act, 1987, Protection of Women from Domestic Violence Act, 2005, Immoral Traffic (Prevention) Act, Protection of Children from Sexual Offences Act, 2012 (girls), acid attack on women, attempt to acid attack on women, foeticide, procuration of minor girls, buying of minors for prostitution, selling of minors for prostitution, human trafficking of women (section 370 & 370A IPC), deaths caused by act done with intent to cause miscarriage and causing miscarriage without women's consent
